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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/9/2017

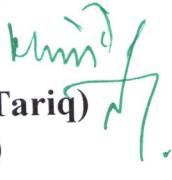
NAME OF THE PETITIONER(S) : BLUE NILE EXPORTS & IMPORTS LTD

UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	M. RATHINAKUMAR	PCS PETITIONER	M. Rathinakumar

ORDER

Heard Shri M.Rathinakumar, PCS, representing the petitioner company, he submitted that for petitioner submitted that all the formalities except the filing of publication by way of an affidavit are completed. Time extended at request.
Put up on 10/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) 
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)